

by a group South Kashmir Ikhwan-ul-Muslimoon. The names of the journalists have been given below :

- S/Shri
1. Meraj-ud-Din
 2. Arshad
 3. AS Cherao
 4. Tawseef Mustaffa
 5. Afzal Shah
 6. Shujat Bukhari
 7. Sheikh Mushtaq
 8. Fayas Kabli
 9. Amin War
 10. Gulzar
 11. Farooq Javed
 12. Qayoom
 13. Bilal Bhat
 14. Masood and four others.

(c) After detaining the above journalists the group demanded that the editors of the local newspapers should reach Anantnag, reportedly because it felt aggrieved on account of a perception that the media was projecting their statements in a distorted manner.

(d) As a result of the efforts made by the Government authorities the media persons were allowed to go unharmed, the same day. The Police has registered a case in respect of the incident.

Software Technology Parks

2258. SHRIMATI VASUNDHARA RAJE : Will the PRIME MINISTER be pleased to state :

- (a) the number of Software Technology Parks (STP) set up in the country and location thereof;
- (b) the objectives of setting up such STPs and whether such STPs have achieved these objectives;
- (c) whether the Government have a proposal to set up additional STPs in current year; and
- (d) if so, the details thereof, location-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b). There are 14 Software Technology Parks (STPs) functioning in the country at present. Two STPs are located at Pune and one each at Bhubaneswar, Bangalore, Hyderabad, Noida, Gandhinagar, Jaipur, Thiruvanthapuram, Calcutta, Delhi, Gurgaon, Kanpur and Madras.

The Software Technology Parks Scheme is 100% Export Oriented Scheme for encouraging Software Development for export. They provide infrastructure facilities for software export. These STPs are providing

services to about 300 companies accounting for software export of approximately Rs. 730 crores for the year 1995-96.

(c) The Government of India, Department of Electronics does not have any proposal to set up new STP. However, the Department of Electronics continues to provide necessary guidance and assistance to the State Governments willing to establish the STPs.

(D) Does not arise.

Water Supply Projects in Assam

2259. DR. PRABIN CHANDRA SARMA : Will the PRIME MINISTER be pleased to state :

- (a) the details of water supply projects of Assam cleared during 1993-94, 1994-95 and 1995-96;
- (b) the details of other proposals pending with the Union Government at present; and
- (c) the time by which these proposals are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) No urban water supply project under the State Plan from Assam State has been received during 1993-94, 1994-95 and 1995-96. However, the Assam Urban Water Supply and Sewerage Board (AUWSP and SB) has forwarded water supply scheme for Namroop town under AUWSP for towns having population less than 20,000 during 1994-95 and the same was approved at an estimated cost of Rs. 135.31 lacs and an amount of Rs. 26.06 lacs was released for this scheme.

(d) During 1995-96, out of 11 towns recommended by the State Level Selection Committee (SLSC), the AUWSP and SB submitted detailed project reports (DPRS) for only 7 towns. These DPRS were examined and technical comments have been sent to the AUWSP and SB in November, 95. However, the Board is yet to furnish clarifications on these 7 schemes.

(c) As soon as the clarifications are received from AUWSP and SB, these scheme would be considered for sanction depending upon the budget outlay and the State share in that.

[Translation]

Per Capita Income in Bihar

2260. SHRI VIRENDRA KUMAR SINGH : Will the MINISTER OF PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

- (a) whether the Government keep district-wise details of per capita income; and
- (b) if so, the district-wise details thereof for Bihar?